

**In the Court of HHJ Shri.R.N. Sadrani,Court 10, Addl.Sessions Judge**

**Criminal Cause List Dated 17.06.2020**

**BOARD OF C.R. No. 10**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1.	SC 650/12	The State-Saki Naka V/s Rakesh Mukhnath Sharma & 4 Ors	Judgment
2.	BA 1399/20 in SC 830/15	Subhash Giri V/s DCB CID	Report
3	Exh-485 in SC 830/15	Gauram Bhikuram Arde V/s DCB CID	Hrg
4	Exh-486 in SC 830/15	Francis D'Mello V/s DCB CID	Hrg
5	MA 160/20 in SC 830/15	Donald Rober Patel V/s State	Hrg.
6.	BA 1421/20 in SC 505/18	Irfan Rafiulla Shafiulla Khan V/s State	Hrg.
7.	SC 459/14	State-Wadala V/s Abdul Hamid Yusuf Shaikh	HCTB
8.	SC 56/17	Nirmal Nagar V/s Rahimat Sardar Beg & Ors	HCTB
9.	BA 721/20	Pradnesh Pradeep Kulye V/s State-Bandra Police St.	Hrg.
10	ABA 636/20	Vinit Mahesh Adani V/s State- DCB CID Unit -IX	Hrg.

11	Exh-3 BA in SC 192/20	Shankar Viraswami Arjun V/s Mahim Pol St.	Hrg
12	Exh-31 (B.A.) in SC 382/	Siddhesh Shankar Patil V/s State-Pantnagar	Hrg.
13	SC 980/15	Dinesh @ Sunny Ramesh Chauhan V/s DCB CID	HCTB

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